

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 405**  
**IB/588/ND/2023**

**IN THE MATTER OF:**

Ram Ratan Jagati	...	Applicant
Versus		
Futuristics Metal Trading Private limited	...	Respondent

**Under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 01.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Priyanka Sethia, Ms. Sanjana Singh, Advs.  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ms. Priyanka Sethia, Learned Counsel for the applicant is present physically and heard the arguments. Applicant is directed to file written submissions not more than three pages within seven working days. Let this matter be posted to 22.05.2024.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**